

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14.C.P. (IB)-1236/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.09.2018**

NAME OF THE PARTIES: T. R. Steel Pvt. Ltd.

v/s.

Victor Switch Gear Pvt. Ltd.

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE 2016

ORDER

Counsel for petitioner present and requests for withdrawal of
this Petition. Accordingly, Petition is dismissed as not pressed.

SD/-

V. NALLASENAPATHY
Member (Technical)
/SA/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)